

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 431
TO BE ANSWERED ON 17.11.2016

PMGSY-II

431. ADV. JOICE GEORGE:
SHRI R. PARTHIPAN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the criteria adopted for making allocation to the States under part-II of Pradhan Mantri Gram Sadak Yojana (PMGSY) ;
- (b) the stage of allocation of funds to the States under the scheme, State/UTwise;
- (c) whether the Government is planning to increase the allocation to any States under PMGSY part-II and if so, the details thereof along with the cost sharing details of the on-going works under the said scheme; and
- (d) whether the construction of the roads has started under PMGSY part-II in various States and if so, the details thereof, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a)to(c): Pradhan Mantri Gram Sadak Yojana(PMGSY)--II was launched in May, 2013 and envisages consolidation of the existing Rural Road Network as well as aims to cover upgradation of existing selected rural roads based on their economic potential and their role in facilitating the growth of rural market centres and rural hubs. The funds under PMGSY are released to the State Governments based upon their absorption capacity, balance works in hand, unspent balance available, and fulfilling of certain conditions laid down as per the programme guidelines. The funds for the cleared projects are made available to the State Governments in two instalments. The first instalment amounting to 50% of the cleared value of projects or Annual Allocation (whichever is less) is released accounting for the opening balance as on 1st April of the Financial Year (including interest accrued). For subsequent releases, State Governments are required to furnish Utilization Certificate to the Ministry showing expenditure of at least 60% of the available funds, as well as other prescribed documents/certificates.

(d): Presently, 9 States have been sanctioned works under PMGSY-II. State-wise details of road length sanctioned and constructed under PMGSY-II (upto October, 2016) are as under:

(length in km)			
Sl.No.	State	Length Cleared	Length Completed
1	Andhra Pradesh	1319.22	1082.10
2	Gujarat	1180.31	1029.03
3	Haryana	1042.24	963.20
4	Karnataka	2246.24	1925.12
5	Maharashtra	2618.91	1253.90
6	Punjab	1347.06	20.34
7	Uttar Pradesh	7040.62	1098.82
8	Telangana	950.33	591.92
9	Kerala	319.948	Clearance issued on 8.11.2016
	Total	13,845.258	7701.30
